

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No: 404/MP/2019

Coram:

**Shri I.S. Jha, Member
Shri Arun Goyal, Member**

Date of Order: 26th March, 2021

In the matter of

Petition under Section 79(1)(b) and 79(1)(f) of the Electricity Act, 2003 read with Article 13 of the PPA dated 22.4.2007 executed between the Petitioner and the Procurers.

And

In the matter of

Coastal Gujarat Power Limited

.....Petitioner

Vs

Gujarat Urja Vikas Nigam Limited and Ors.

....Respondents

Corrigendum

The date mentioned in 3rd line of paragraph 67 of the order dated 25.1.2021 in Petition No. 404/MP/2019 shall be read as "1.7.2017" in place of "1.1.2017".

2. Except for the above, all other terms contained in the order dated 25.1.2021 in Petition No. 404/MP/2019 shall remain unaltered.

Sd/-
(Arun Goyal)
Member

sd/-
(I.S. Jha)
Member

